

get the Central assistance for all State Plan Schemes including housing in the form of block loans and block grants. The allocation for different sectors is determined by the State Governments. Apart from this assistance, loan assistance for rural housing is also provided by the Central financial institutions like the HUDCO, the LIC, the GIC and the Banks. The assistance provided to the Karnataka State during the current financial year for rural housing by the financial institutions is as under :—

(i) L.I.C. —Rs. 105.00 lakhs.

(ii) HUDCO —Rs. 205.17 lakhs.

#### Rabi, Production of Punjab

1320. SHRI R. L. BHATIA : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the estimated quantum of production of ensuing rabi crop in Punjab ;

(b) whether any action is being taken to fix the procurement price of wheat in view of the high cost of inputs ; and

(c) if so, what ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) The final estimate of the production of ensuing rabi crop in Punjab is not yet available. However, assuming normal weather conditions in the remaining part of the season, the production of 1981-82 rabi crop is likely to be higher than last year.

(b) and (c). The question of fixation of procurement price of wheat for 1981-82 crop is under active consideration of the Government.

#### Adulteration in Essential Items supplied through Fair Price Shops

1321. SHRI MOHANLAL PATEL : Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether essential items particularly rice and wheat in fair price shops in Delhi and other parts of the country are frequently found adulterated and of poor quality;

(b) what steps Government are taking/have taken to check such adulteration;

(c) the number of such cases which came to the notice of Government during year 1981; and

(d) what action has been taken against the defaulters?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : (a) to (d). It is not true that rice and wheat in fair price shops at Delhi and other parts of the country are frequently found adulterated and of poor quality. Only those stocks which conform to uniform specifications as laid down by the Union Government are issued to State Governments/fair-price shops for distribution to public. Quantity and quality certificates are obtained from the fair-price shop owners or their representatives after they are satisfied with the stocks delivered to them. They are also provided with jointly-signed and sealed 'type samples' for display at their shops. Where some instances of poor quality came to notice, the concerned stocks were replaced by the Food Corporation of India. The Quality Control Cell in the Department of Food also carries out surprise inspections and investigates specific complaints. The Quality Control Cell in the Department of

Food at Delhi received 24 complaints pertaining to poor quality of foodgrains. After investigation, the concerned Departments/agencies have been intimated of the discrepancies and they have been advised to take suitable action against the defaulters.

### Requirement of Groundnut Oil during 1981-82

1322. SHRI K. MALI ANNA : Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether Government have collected information regarding the quantity of groundnut oil for their consumption during the year 1981-82;

(b) whether it is also a fact that we are not self-sufficient in this regard ; and

(c) if so, the details regarding the quantum of oil our country has been importing since last two years to meet the demands in the country ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : (a) According to present estimates the 1981-82, groundnut crop is expected to be substantially higher than that in 1980-81 which was above 50 lakh tonnes. Most of this crop is used for production of groundnut oil.

(b) and (c). The gap between demand and indigenous availability of oil is estimated above one million tonnes annually. To meet this gap, 11.49 lakh tonnes and 10.74 lakh tonnes of oils were imported during the oil-years 1979-80 and 1980-81 (November-October) respectively.

खुले बाजार में चीनी बेचने के लिये चीनी मिलों को दी गई छूट

1323. श्री कुम्भाराम आर्य : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) उन चीनी मिलों के नाम क्या हैं जिन्हें वर्ष 1980 में लेवी चीनी बेचने के लिए छूट दी गई थी और प्रत्येक मामले में कितनी छूट दी गई है;

(ख) क्या इस प्रकार छूट दी गई चीनी पर कोई कर लगाया था;

(ग) यदि हां, तो मिलवार लगाये गये कर की राशि कितनी है;

(घ) क्या सरकार का विचार इस वर्ष भी ऐसी छूट देने का है; और

(ङ) यदि हां, तो इस बारे में ब्यौरा क्या है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन) :

(क) 1980 में खुले बाजार में लेवी चीनी बेचने के लिए किसी भी चीनी मिल को छूट नहीं दी गई थी। तथापि, ऐसी कुछ चीनी मिलों, जोकि संशोधित प्रोत्साहन योजना दिनांक 15-11-80 के अधीन प्रोत्साहन मंजूर किए जाने के लिए हकदार थीं, को चीनी वर्ष 1980-81 में 35 प्रतिशत की खुली बिक्री की उनकी सामान्य हकदारी के अलावा, अतिरिक्त खुली बिक्री की चीनी निर्मुक्त की गई थी। इसके ब्यौरे परिशिष्ट-I पर दिए विवरण में दिए गये हैं। [ग्रन्थालय में रखा गया। देखिये संख्या एल० टी०-3428/82]।